

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) No.172 OF 2017**

**In the matter of:**

**Dilip Timblo**

**... Appellants**

**Vs**

**Sociedade De Fomento Pvt Ltd  
& Ors.**

**.... Respondents**

**Present:**

**For Appellants:-**

Mr Joseph Kodianthara, Sr.  
Advocate, Mr M.P. Vinod and Mr  
Eric Correa, Advocates.

**For Respondent:-**

Mr Rajan Narain, Ms Neha Malik,  
Ms Amrita Narayan and Ms  
Malavika Prasad.

**ORDER**

**25.05.2017-** When this appeal was being argued and this Court was inclined to impose some cost, Ld. Counsel for the Appellant sought permission to withdraw the appeal. Ld. Counsel for the Respondent has no objection to the withdrawal of the same. The case is dismissed as withdrawn.

**(Justice S. J. Mukhopadhaya)  
Chairperson**

**(Mr. Balvinder Singh)  
Member (Technical)**